

**Court No. - 28**

**Case :-** CRIMINAL MISC. BAIL APPLICATION No. - 13762  
of 2021

**Applicant :-** Ashish Mishra @ Monu

**Opposite Party :-** State of U.P.

**Counsel for Applicant :-** Brij Mohan Sahai,Prabhu Ranjan  
Tripathi,Salil Kumar Srivastava

**Counsel for Opposite Party :-** G.A.,Shanshank Singh

**Hon'ble Krishan Pahal,J.**

Sri Brij Mohan Sahai, learned counsel for the applicant is present.

Sri Amarjeet Rakhra, Advocate has put in appearance on behalf of the Victim Jagjeet Singh. He prays for and is granted two weeks' time to file counter affidavit.

Sri Vinod Kumar Shahi, learned AAG assisted by Sri Prachish Pandey, learned AGA for the State states that he does not have the relevant documents to argue the matter.

Place this application on 25.5.2022 in the additional cause list.

**Order Date :-** 9.5.2022

Siddhant